NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/184/ (IB)/2017

NAME OF THE PETITIONER(S)

: PAHARPUR COOLING TOWERS LTD

NAME OF THE RESPONDENT(S)

: SAMBHAV ENERGY LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. RIVENICATARAMAN. COUNSEL FOR

9962048128 RESPONDENT.

Kaledive @ yahos com.

2. PAWAN IHABAKH

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing letter from the Bank as required u/s 9(3)(b) & (c) of I&B Code, 2016. Counsel for respondent submitted that a detailed counter has been filed. Time extended at their request for hearing submissions of both the sides. Put up on 20.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)